

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 104/BB/2020	For final hearing (obj not filed)	Sec 241-242	Dr. Jaya Subramanyam Goparaju	Manu K Pragati Law Chambers Ayushi Agarwal	Live 100 Hospital and Others	Abhijit Attur, Akhila for R1 & R2, Mr. Vivekananda and Theerthesh for R3

ADVOCATE FOR PETITIONER/s:



ayusshi@pragatilaw.in
8095734840

ADVOCATE FOR RESPONDENT/s:

Akhila MS - Advocate for Respondent No. 1 & 2
8095677363



Theerthesh B.S
for UCB Associates
9738925075

for R3



ORDER

Heard Ms. ^{Ayusshi} ~~Aysuki~~ Agarwal, Learned Counsel for the Petitioner and Ms. Akhila M.S Learned Counsel for the Respondent No.1 & 2, Mr. Theerthesh B.S, learned Counsel for the Respondent No.3.

The Learned Counsel for the R2 requested time to file their statement of objections.

The Learned Counsel for the R2 is directed to file the statement of objection well before the next date of hearing duly serving the copy ^{on} to the other side. Post the case on 01.04.2021



MEMBER (T)



MEMBER (J)

Verified

By


Court Officer